

ITEM NO.41

COURT NO.9

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1245/2021

ARDHENDUMAULI KUMAR PRASAD

Petitioner(s)

VERSUS

SUPREME COURT OF INDIA & ORS.

Respondent(s)

(IA No.146530/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 25-04-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. V. Giri, Sr. Adv.  
Ms. Uttara Babbar, AOR  
Mr. Manan Bansal, Adv.  
Mr. Amith Krishnan, Adv.  
Ms. Suveni Bhagat, Adv.  
  
Mr. Tushar Mehta, SG  
Mr. K. M. Nataraj, ASG  
Mr. Kanu Agrawal (ADV)  
Mr. Amit Sharma (ADV)  
Mr. Varun Chugh (ADV)  
Mr. Arvind Kr. Sharma, Aor

UPON hearing the counsel the Court made the following  
O R D E R

On a request made on behalf of the learned Solicitor General,  
list tomorrow i.e. 26.04.2022 immediately after fresh matters.

(ARJUN BISHT)  
(COURT MASTER (SH))

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS